IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 115
(IB)-1045(ND)2020
IA-2615/2021

IN THE MATTER OF:

M/s. Rhydburg Pharmaceuticals Ltd ... **Applicant/Petitioner**

Versus

Sanyog Healthcare Limited. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 01.07.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT: Adv. Abhishek Naik, Counsel for the RP

ORDER

IA-2615/2021: Issue notice upon all the Respondents by all modes including the E-mail ID of the Respondents. Affidavit of service be filed within a week from today.

List the matter on 17.08.2021.

-Sd-
(L.N. GUPTA)
MEMBER (T)

-Sd-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Parul